

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

10. I.A.1980/2024

In

C.P. (IB)/798(MB)2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **29.04.2024**

NAME OF THE PARTIES: M/s. Ankur Sarva Vayvsayik Nagri Sahkari Patsansta
Ltd.

VS

Mrs. Rohini Pandhe

Appearance

For Applicant : Adv. Manish Dewan

For Respondent/PG : Adv. Pratiksha Koshe

SECTION 95(1) OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A.1980/2024 & C.P. (IB)/798(MB)2022

Heard the counsel appearing for the parties and **order is reserved.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)